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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY (MEMBER – JUDICIAL)


APPLICATION NUMBER :
PETITION NUMBER : TCP/304/ (IB)/2017
NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

REPRESENTATION BY WHOM

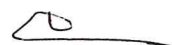
1. M. ARUNACHALAN

Counsel for Petitioner


21/6/2017

3. Elambharyathi

Counsel for Respondent



ORDER

Counsel for petitioner present and filed an affidavit and bank statement as required under provisions of Sec.9(3(b) & (c) of IB Code, 2016 and sought time for filing a letter from the Bank. Counsel for respondent present and prayed time for reply and for submitting arguments. Counsel for petitioner is directed to furnish copy of the typed set and other documents to the respondent. Time enlarged at request. Put up on 07.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)